

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-335/2018 in
OA-3470/2014**

New Delhi, this the 12th day of October, 2018

Hon'ble Sh. V. Ajay Kumar, Member(J)

Hon'ble Sh. A.K. Bishnoi, Member(A)

R.K. Pathak (Aged about 68 years)
s/o late Sh. Devi Prasad Pathak,
R/o B-26-C, 11nd Floor,
DDA Flats, Tagore Garden,
Near Central School, New Delhi-27
(Presently retired as EE (Civil) from DDA.

... Petitioner

(through Sh. R.A. Sharma)

Versus

Sh. Rajiv Gandhi, Commissioner (Personnel)
DDA, Vikas Sadan,
B-Block, G.F., Near INA,
New Delhi-110023.

.. Petitioner

(By Advocate : Sh. Arun Birbal with Sh. Sanjay Singh)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this Contempt Petition was taken up for hearing, learned counsel for the petitioner submits that since the respondents have passed the order dated 19.06.2018, he seeks leave of this Tribunal to withdraw this CP with liberty to question the order now passed by the respondents, in accordance with law.

2. Accordingly, this CP is dismissed as withdrawn with liberty as aforesaid. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/